

(d) and (e) The letters pertain to a large variety of issues which are dealt with by various Ministries, Departments and other organisations of the Government of India. Besides, many of them also pertain to matters which are in the sphere of State Governments. The Ministries/Departments concerned collect the relevant materials from other agencies of the Central and State Governments concerned and prepare the appropriate replies for the letters concerned. There is no system for centralised tabulation of replies sent to Members of Parliament by various Ministries/Departments.

As replying to letters often involves collection of materials from a large variety of sources, the final reply takes considerable time. In such cases, an interim reply is sent assuring the Member that after the materials have been collected, an appropriate reply would be sent. Ministries/Departments make fortnightly tabulation of the letters received from Members of Parliament and replies given thereto.

#### **Clearance of pending proposals from Orissa**

2000. SHRI BRAJA KISHORE TRIPATHY: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals from Government of Orissa regarding registration of new industries pending with the Union Government;

(b) whether the Government propose to clear these proposals at the earliest; and

(c) if so, the time by which such clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIAN): (a) to (c) No proposal from Government of Orissa for registration of new industrial undertaking is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

[*Translation*]

#### **Export of Maruti Vehicles**

2001. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of countries where the vehicles of Maruti Udyog Limited are being exported;

(b) the extent of foreign exchange earned from the exported vehicles during 1990;

(c) whether the Government propose to export Maruti vehicles to many other countries also; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Maruti vehicles are being exported to 36 countries.

(b) During 1990-91 Maruti Udyog Ltd. earned US \$ 18.17 million through exports.

(c) Not at the moment.

(d) Does not arise.

#### **Stock of Foodgrains**

2002. SHRI HARIKEWAL PRASAD: Will the Minister of FOOD be pleased to state:

(a) the total stock of foodgrains in the country at present;

(b) whether foodgrains are available according to the requirements of the country;

(c) if not, whether foodgrains are likely to be imported; and

(d) if so, quantity and rates thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The estimated stocks of foodgrains with the public agencies as on 1st July, 1991, inclusive of stocks reportedly held by the State Governments, were of the order of 21 million tonnes.

(b) Demand for foodgrains at any given point of time depends upon population characteristics, production, availability, income distribution, prices, consumption habits availability of substitutes, etc.

By and large the internal demand for foodgrains is met from domestic production.

(c) and (d) There is no proposal at present to import foodgrains.

[English]

### **Agro-Based and Food Processing Industries**

2003. SHRI BHAGEY GOBAR-DHAN: Will the PRIME MINISTER be pleased to state:

(a) the types of small, medium and large scale agro-based and food-processing industries, the Government propose to establish for employment generation;

(b) the estimated number of job opportunities to be created every year; and

(c) the names of such industries which can be established in backward and tribal areas?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Government does not have any proposal to set up food processing industries directly in any state. However, Plan Schemes have been formulated under which assistance is provided to the State Governments. Cooperative Societies, Public Sector Undertakings etc. for development of food processing industries.

(c) Industries like Mushroom cultivation and processing, Fruit & Vegetable processing, Meat, Poultry and Pork processing and Modernisation of single huller rice mills have been identified for development in the backward and tribal areas.

### **Requirement of Heavy Water**

2004. SHRI ARJUN CHARAN SETHI: Will the PRIME MINISTER be pleased to state:

(a) the present annual requirement of heavy water to run the Atomic Power Plants in the country, plant-wise; and

(b) whether the Talcher Heavy Water Plant in Orissa is behind its target production and if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA):

(a) Each operating 235 MWe pressurised Heavy Water Reactor requires on an average approximately 250 MTs of Heavy Water as initial inventory and 12 MTs of Heavy Water in a year as make up.

(b) Talcher Plant is in operation and producing Heavy Water depending on availability of inputs from the Fertilizer Plant with which it is integrated. Sustained operation of the Plant has, however, not been possible due to very low and frequently interrupted supplies of inputs from FCI as well as power interruptions.

### **Population Below Poverty Line in Karnataka**

2005. SHRIMATI BASAVARAJESWARI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the percentage of population living below the poverty line in Karnataka as per the latest survey;

(b) to what extent, it is more in comparison to other States;

(c) whether any programme is being chalked out to bring them above the poverty line, if so, the details thereof;